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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 975/91.

Dt. of Decision : 24-10-94.

D. Siva Prasad

.. Applicant.

Vs

1. Govt. of India rep. by its Secretary, Department of Statistics, Ministry of Planning, Sardar Patel Bhavan, Sansad Marg, New Delhi.
2. P.L. Ghawla, Dy. Secretary, Govt. of India, Ministry of Planning, Sardar Patel Bhavan, Sansad Marg, New Delhi.
3. Union Public Service Commission, New Delhi, rep. by its Secretary.
4. Govt. of A.P. rep. by Chief Secretary, Secretariat Building, Hyderabad. .. Respondents.

Counsel for the Applicant : Mr. K. Satyanarayana (NOT PRESENT).

Counsel for the Respondents : Mr. N.R. DEVARAJ, Sr. CGSC.

Mr. S. Panthwanger Riddh

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

Copy to:-

1. Secretary, Department of Statistics, Ministry of Planning, Govt. of India, Sardar Patel Bhavan, Sansad Marg, New Delhi.
2. The Dy. Secretary, Govt. of India, Ministry of Planning, Sardar Patel Bhavan, Sansad Marg, New Delhi.
3. Secretary, Union Public Service Commission, New Delhi.
4. Chief Secretary, Govt. of A.P., Secretariat Buildings, Hyderabad.
5. One copy to Sri. K.Satyanarayana, advocate, 3-6-498, Himayatnagar, Hyd.
6. One copy to Sri. M.R.Devaraj, Sr. CGSC, CAT, Hyd.
7. One copy to Sri. D.Panduranga Reddy, Spl. counsel for A.P.State.
8. One copy to Library, CAT, Hyd.
9. One spare copy.

Rsm/-

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O.A. 975/91

Dt. of Decision : 24.10.94.

ORDER

¶ As per Hon'ble Shri A.V. Haridasan, Member (Judl.) ¶

None appeared for the applicant. It appears that the applicant is not interested in prosecuting the matter. None was present for the applicant, on several previous hearings also. In fact the application was listed for dismissal on 26-9-1994. Even today nobody appeared for the applicant. Mr. N.R. Devaraj, learned counsel for the respondents is present and heard. Since the applicant and his counsel are absent, the application is dismissed for default ~~and~~ leaving the parties to bear their own costs.

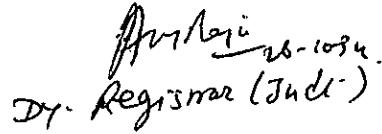


(R. RANGARAJAN)
MEMBER (ADMN.)



(A.V. HARIDASAN)
MEMBER (JUDL.)

Dated : The 24th October 1994.
(Dictated in Open Court.)


D.Y. Registrar (Judl.)

spr

cond: - 31 -

2nd J.P.

09-975741

Typed by

Compared by

Checked by

Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN : MEMBER(J)

AND

R.RangaRao.

THE HON'BLE MR.A.B.GORTHI : MEMBER(4)

Dated: 24/10/94

ORDER/JUDGMENT

M.A./R.P/C.P/No.

O.A.NO.

in
975741

T.A.NO.

(W.P.NO.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with Directions.

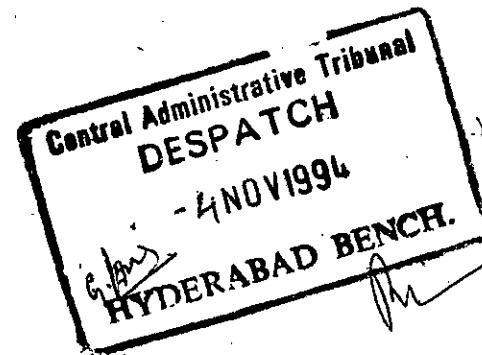
Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.



YLKR

26/10/94

26/10/94
EBC